



CWP-PIL-15-2024

Vivek Tiwari and another
Vs.
Bar Council of India and another

Present : None.

A perusal of the representation dated 18.01.2024 (Annexure P-8) submitted by the petitioners to the respondents shows that it has been mentioned therein that the Kerala Government has inaugurated a scheme, under which Lawyers under the age of 30 years, with less than 3 years law practice and annual income less than Rs. 1,00,000/- will be eligible to receive Rs. 3,000/- per month as stipend/remuneration. However, such policy of the Kerala Government has not been placed on record.

Notice of motion for 23.04.2024.

In the meantime, the petitioners shall place on record the aforesaid scheme, as mentioned by them in the representation dated 18.01.2024 (Annexure P-8).

(RITU BAHRI)
ACTING CHIEF JUSTICE

(NIDHI GUPTA)
JUDGE

January 22, 2024
ndj